

Annexure - 7														
Name of the corporate debtor:			M/s Om Krishna Developers Private Limited		Date of commencement of CIRP:		22-04-2026		List of creditors as on:		24-06-2026			
List of operational creditors (Government Dues)														
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						
1	Income Tax Officer, Ward 19(1), New Delhi	Central Government	05-05-2026	11,46,85,635	11,46,85,635	Govt. Dues	No	-	-	-	-	-	Refer Note	
				11,46,85,635	11,46,85,635									
Note: The amount have been provisionally admitted by the Interim Resolution Professional, subject to pending receipt of certain documents and/or clarifications from the concerned creditor. Further, it is pertinent to note that in terms of Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional can revise the amounts of claims admitted, including estimated claims, as soon as practicable upon receipt of any additional information.														

Signature

